

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.04.2018.

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 253/16, TP 104/17	For exploring compromise	433 of companies Act 2013	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd	India Law	Mindlogix Infratec Ltd.	Law Square

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

APARNA KULKARNI  
9742008101

RESPONDENT



**ORDER**

Post the case on 11.05.2017



MEMBER(T)



MEMBER(J)